

**IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI**  
**SPECIAL BENCH (COURT -II)**

**Item No. 215**  
**(IB)-197(ND)2018**

**IN THE MATTER OF:**  
**Brij Mohan Sahn**

... **Applicant/Petitioner**

**Versus**

**Pawan Buildwell Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 20.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sanjay Kumar Visen, Adv. Parth Sarathi,  
for Applicant/Director Ramesh kumar Suneja in  
I.A. 2586/2024 in Company Petition No. (I.B)  
197 of 2018

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

In the afternoon one of us (Member Judicial) has another Bench to attend. In the wake, let the matter be listed before Regular Bench on 15.07.2024.

**Sd/-**  
**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**